

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 17.06.2019

PRESENT: 1. Hon'ble Member (J) **Shri Rajeswara Rao Vittanala**  
2. Hon'ble Member (T) **Dr Ashok Kumar Mishra**

CP/CA No.	Purpose	Sec	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP(IB) No. 48/BB/2018	For admission	Sec 9 of I&B Code 2016	Vishwas Concrete Pvt Ltd	A Murali Advocate	Pranee Infrastructu res Pvt Ltd	Shri Sampanth Kumar T k Advocate

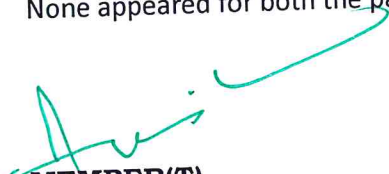
ADVOCATE FOR PETITIONER/s:

ADVOCATE FOR RESPONDENT/s:

NONE PRESENT

**ORDER**

None appeared for both the parties. Post the case on 27.06.2019.

  
**MEMBER(T)**

  
**MEMBER(J)**

Puja  
**Verified**  
  
**Court Officer**